

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J SREENIVAS RAO**

WRIT PETITION NO: 1955 OF 2021

Between:

J.Keerthana, D/o. J.Yadagiri, Aged about 21 years, H.No.5-88, Main Road, Backside
Mazeed, Nakirekal Mandal, Nalgonda District.

...PETITIONER

AND

1. The State of Telangana, Rep. by its Principal Secretary, Health, Medical and Family Welfare Department, Secretariat, Hyderabad.
2. Kaloji Narayana Rao University of Health Sciences, Represented by its Registrar, Warangal.
3. Convener, MBBS/BDS 2020, C/o Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of MANDAMUS to declaring the action of 2nd Respondent in not allowing the petitioner to register and upload the application for counseling for admission into BDS course for the Academic Year 2020-21 under Management Quota (B-Category, C-Category/NRI) for the Academic Year 2020-21 is illegal arbitrary and unconstitutional and consequently direct to the respondents to allow the petitioner to register 85 upload application for counseling for admission into BDS course for

the Academic Year 2020-21 under Management Quota (B-Category, C-Category/
NRI) for the Academic Year 2020-21.

IA NO: 1 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd respondent to allow the petitioner to register & upload application for counseling for admission into BDS course for the Academic Year 2020-21 under Management Quota (B-Category, C-Category/NRI) for the Academic Year 2020-21.

Counsel for the Petitioner: M/s. KAVITHA P. (NOT PRESENT)

**Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GOUD,
GP FOR MEDICAL HEALTH AND FAMILY WELFARE**

**Counsel for the Respondent No.2 & 3: SRI A. PRABHAKAR RAO,
S.C. FOR KNRUHS**

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.1955 of 2021

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for counselling and admission to BDS course under Management Quota (B - Category, C - Category/NRI) for the academic year 2020-21.

3. A Bench of this Court by an interim order dated 28.01.2021 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

SD/- MOHD. ISMAIL
ASSISTANT REGISTRAR
SECTION OFFICER

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To,

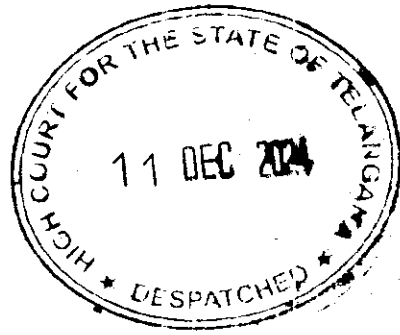
1. The Principal Secretary, Health, Medical and Family Welfare Department, State of Telangana, Secretariat, Hyderabad.
2. The Registrar, Kaloji Narayana Rao University of Health Sciences, Warangal.
3. The Convener, MBBS/BDS 2020, C/o Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007.
4. One CC to M/s KAVITHA P., Advocate [OPUC]
5. Two CCs to SRI P. SHRAVAN KUMAR GOUD, GP for Medical Health and Family Welfare High Court for the State of Telangana at Hyderabad. [OUT]
6. One CC to SRI A. PRABHAKAR RAO, S.C. for KNRUHS [OPUC]
7. Two CD Copies

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HIGH COURT

DATED:18/10/2024



ORDER

WP.No.1955 of 2021

**DISPOSING OF THE WRIT PETITION
WITHOUT COSTS**

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